

**Central Administrative Tribunal
Madras Bench**

OA 310/00917/2019

Dated Wednesday the 17th day of July Two Thousand Nineteen

P R E S E N T

Hon'ble Shri. P. Madhavan, Member (J)
&
Hon'ble Shri. T. Jacob, Member (A)

N. Rajeswari
No. 119/69, MSB Nagar
Dharapuram
Tirupur District
Pin -638 656.

... Applicant

By Advocate **M/s. R. Malaichamy**

1. Union of India
Rep. by the Director of Postal Services
O/o. The Postmaster General
Western Region (TN)
Coimbatore – 641 002.

2. The Superintendent of Post Offices
Tirupur Division
Tirupur – 641 601.

... Respondents

By Advocate **Mr. M. Kishore Kumar**

ORAL ORDER

Pronounced by Hon'ble Mr. P. Madhavan, Member(J)

The applicant has filed this OA under Section 19 of the Administrative Tribunals Act, 1985 seeking the following relief:

- “i. To call for the records of the 2nd respondent pertaining to his order which is made in Memo No. F1/03/2016 dated 22.11.2018 and set aside the same; consequent to;
 - ii. direct the respondents to reinstate the applicant into service with all attendant benefits; and
 - iii. To pas such further or other orders”
2. When the matter came up for hearing, learned counsel for the applicant submits that he has filed an appeal as Annexure A9 to the competent authority, which is pending consideration for more than six months . He submits that he will be satisfied if his appeal dt. 27.12.2018 is considered and disposed of by the competent authority within a time frame to be stipulated by this Tribunal.
3. Mr. M. Kishore Kumar takes notice for the respondents and submits that he has no objections for considering the representation by the respondents.
4. In view of the limited relief sought and without going into the substantive merits of the case, the competent authority is directed to consider the appeal

Annexure A9 dated 27.12.2018 in accordance with law and pass a reasoned and speaking order as expeditiously as possible.

5. OA is disposed of at the admission stage.

(T. Jacob)
Member(A)
AS

17.07.2019

(P. Madhavan)
Member (J)